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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **FAO 2/2022 & CM. APPLS. 462-65/2022**

BIMAL KAPOOR

..... Appellant

Through None.

versus

STATE & ORS.

..... Respondent

Through Mr. Anupam Srivastava, ASC,
GNCTD with Mr. Dhairya Gupta,
Advocate for R-1.

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

ORDER

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05.01.2022

1. The hearing was conducted through video conferencing.
2. None for the appellant despite passover.
3. In the interest of justice, re-notify on 16.02.2022.
4. Copy of the order be uploaded on the High Court website and be also forwarded to learned counsels through e-mail by the Court Master.

SANJEEV SACHDEVA, J

1.30 P.M.

At this stage, Mr. Mukesh Goel, Advocate appeared for the appellant and he has been apprised of the order.

SANJEEV SACHDEVA, J

JANUARY 5, 2022/NA